

HIGH COURT OF SIKKIM

STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY OF CASES IN RESPECT OF OFFENCES UNDER PREVENTION OF CORRUPTION ACT, 1988 IN THE HIGH COURT OF SIKKIM FOR THE QUARTER ENDING DECEMBER, 2019.

Sl. No.	Name of the Court	Opening Balance as on 01.10.2019	Institution from 01.10.2019 to 31.12.2019	Disposal from 01.10.2019 to 31.12.2019	Pendency at the end of December, 2019
1.	HIGH COURT OF SIKKIM	03	---	---	03

